

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL NO: 86694 OF 2023

[Arising out of Order-in-Appeal No: MUM-CUS-MA-IMP-77/2023-24 NCH dated 21st July 2023 passed by Commissioner of Customs (Appeals), Mumbai-I.]

Ajaj Kutchi

1303 E E Heights, A Wing, 17th Floor, SV Road,
CTS 70 A, Bandivali, Jogeswari (West), Mumbai-400102

... *Appellant*

versus

Commissioner of Customs (Import-I)

New Custom House, Ballard Estate, Mumbai-400 001

...*Respondent*

APPEARANCE:

Shri Stebin Mathew, Advocate for the appellant

Shri S K Hatangadi, Assistant Commissioner (AR) for the respondent

CORAM:

**HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)**

FINAL ORDER NO: A / 87071/2023

DATE OF HEARING:	31/10/2023
DATE OF DECISION:	31/10/2023

PER: CORAM

Learned Counsel for the appellant submits that the appellant has

decided to withdraw the appeal.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)

**/as*